## THE HIGH COURT OF MEGHALAYA SHILLONG

## NOTIFICATION

Dated Shillong, the 3rd October, 2024

No.HCM.II/02/2014-Estt/Pt.II/230: Pursuant to Notification No.K-13033/01/2024-US.II, dated 21.09.2024 of the Government of India, Ministry of Law & Justice, Department of Justice (Appointments Division), it is hereby notified that Hon'ble Mr. Justice Indra Prasanna Mukerji has assumed charge of the office of the Chief Justice of the High Court of Meghalaya on the 3<sup>rd</sup> day of October, 2024, forenoon.

REGISTRAR GENERAL Dated, 3<sup>rd</sup> October, 2024

## No.HCM.II/02/2014-Estt/Pt.II/230-A

Copy for information:-

- 1. The Principal Private Secretary to Hon'ble the Chief Justice of India, Supreme Court of India, New Delhi.
- 2. The Secretary to the Governor of Meghalaya, Raj Bhavan, Shillong.
- 3. The Registrar-cum-Principal Private Secretary to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong.
- 4. The Private Secretary to Hon'ble the Chief Minister, Meghalaya, Shillong.
- 5. The Private Secretary to Hon'ble Mr. Justice H.S.Thangkhiew, Judge, High Court of Meghalaya, Shillong.
- 6. The Private Secretary to Hon'ble Mr. Justice W. Diengdoh, Judge, High Court of Meghalaya, Shillong.
- 7. The Private Secretary to Hon'ble Mr. Justice B.Bhattacharjee, Addl.Judge, High Court of Meghalaya, Shillong.
- 8. The Chief Secretary, Government of Meghalaya, Shillong.
- 9. The Chairperson, Meghalaya Human Rights Commission, Shillong.
- 10. The Chairperson, Meghalaya Lokayukta, Shillong.
- 11. The Secretary General, Supreme Court of India, New Delhi.
- 12. The Additional Secretary to the Govt. of India, Ministry of Law & Justice, Department of Justice with reference to Notification No. K-13033/01/2024-US.I/II dated 21.09.2024.
- 13. The Advocate General, Meghalaya, Shillong.

- 14. The Director General of Police, Govt. of Meghalaya, Shillong.
- 15. The Accountant General (A&E), Meghalaya, Shillong, with enclosed copy of Notification No. K-13033/01/2024-US.I/II dated 21.09.2024.
- 16. The Commissioner & Secretary to the Govt. of Meghalaya, Law Department.
- 17. The Registrar General, all High Courts.
- 18. The Member Secretary, Meghalaya State Legal Services Authority, Shillong.
- 19. The Director, Meghalaya State Judicial Academy, Shillong.
- 20. The Deputy Commissioner, all Districts in the State.
- 21. The District & Sessions Judge, all Districts in the State.
- 22. The Judge, all Autonomous District Councils in the State.
- 23. The Registrar/Secretary to the Central Administrative Tribunal (CAT) 61/35, Copernicus Marg, New Delhi-110001.
- 24. The Registrar/Secretary to the National Green Tribunals (NGT), Faridkot House, Copernicus Marg, New Delhi.
- 25. The State Informatics Officer, NIC, Meghalaya State Centre, Shillong for information and necessary action.
- 26. The President/Secretary, High Court of Meghalaya Bar Association, Shillong.
- 27. The President/Secretary, all Bar Associations in the State.
- 28. The System Analyst, High Court of Meghalaya for uploading the same in the official website.
- 29. The Accountant-cum-cashier, High Court of Meghalaya, Shillong with enclosed copy of Notification No. K-13033/01/2024-US.I/II dated 21.09.2024.

30. Office file.

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**REGISTRAR GENERAL**